

Office Notice, Office
Memorandum, of coram
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

(2)
Tribunal's Orders

Fixed for A.H/I.R

on 3-3-94

for Dy. Registrar

Dated: 18/3/94

Applicant by Sh. Y.R. Singh.
Sethuram Representative of the
Respondents. When we asked
Sethuram whether any one has
been posted in place of the
applicant he says that he has
no information. Sh. Y.R. Singh
also states that he ~~has~~ is not
aware if any substitute has
taken over. The contention
of the Respondents is that the
applicant was relieved on
23/3/94.

In the circumstances, we
do not think that any
interference of the order of the
transfer would be warranted.

The application is dismissed.

18/3/94
Order/Judgement despatched
to Applicant/Respondent(s)
on 21/3/94

21/3/94

(R. Langarajan)
MCA

(M.S. Deshpande)
V/c.